

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
13-09-2024 AT 10:30 AM**

**CP(IB) No. 645/7/HDB/2018**

**AND**

**IA (IBC) (Plan) 11/2024, IA(IBC) 1680, 1428, 1429, 1402, 1403 & 1404/2024  
in CP(IB) No. 645/7/HDB/2018  
u/s. 7 of IBC, 2016**

**IN THE MATTER OF:**

SBI (SAM Branch)

**...Financial Creditor**

**AND**

M/s. Vibha Agro Tech Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Learned Senior Counsel Mr Avinash Desai, along with the counsel on record Mr GP Yash Vardhan, for Resolution Professional, and Mr Madasa Kumar, Resolution Professional present Physically.

**IA (IBC) (Plan) 11/2024**

Call on 26.09.2024.

**IA(IBC) 1680/2024**

For consideration, call on 26.09.2024.

**IA(IBC) 1428/2024**

Heard. **For orders on 26.09.2024.**

**IA(IBC) 1429/2024**

Heard. **For orders on 26.09.2024.**

**IA(IBC) 1402/2024**

Learned PCS Dr K S Ravichandran along with the counsel on record Mr Paras Mithal, for applicant present through Video Conference.

Oral submissions by both sides concluded. At request for filing written submissions by both sides one week time is granted. Call on 26.09.2024.

**IA(IBC) 1403 /2024**

Learned Senior Counsel Mr Deepak Bhattacharjee along with the counsel on record Ms Sarvani Desiraju, for COC/Respondent No.2 present physically.

Learned PCS Dr K S Ravichandran along with the counsel on record Mr Paras Mithal, for applicant present through Video Conference.

Oral submissions by both sides concluded. At request for filing written submissions by both sides one week time is granted. Call on 26.09.2024.

**IA(IBC) 1404/2024**

Learned Senior Counsel Mr TK Bhaskar, along with the counsel on record Mr Paras Mithal, for applicant present physically.

Heard both sides. Oral submissions by both sides concluded. At request for filing written submissions by both sides one week time is granted. Call on 26.09.2024.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**